

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO. 89
TO BE ANSWERED ON 7TH DECEMBER, 2022**

FRAMEWORK FOR OPERATION OF 5G NETWORK

89. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has established a framework to implement and execute the operation of 5G network in all parts of India and if so, the details thereof including the time by which the 5G network will reach all parts of India; and
- (b) whether the Government has infrastructure for the operations of 5G network under the BharatNet Scheme and if so, the details thereof along with the shortlisted areas of 5G trials?

**ANSWER
MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) The Government has established a framework to implement and execute the operation of 5G network in different parts of India through rollout obligations. Salient features of the rollout obligations as provided in the Notice Inviting Application (NIA) dated 15.06.2022 for auction of 3300 MHz and 26 GHz access spectrum are as follows:

A. Rollout obligations in respect of 3300 MHz spectrum

(i) In Licensed Service Areas (LSAs) i.e. Telecom Circles other than Metro LSAs:

Time Period	Roll Out Obligations (per LSA)	Minimum number of towns to be covered using targeted sites (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services in at least 1 city in the LSA	1
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed: Category A LSAs: 700 Category B LSAs: 460 Category C LSAs: 260	In Category A LSAs: 14 In Category B LSAs: 9 In Category C LSAs: 5
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed (at least 5% of the sites to be in rural SDCA, including economic zones): Category A LSAs: 2000 Category B LSAs: 1400 Category C LSAs: 940	In Category A LSAs: 40 In Category B LSAs: 28 In Category C LSAs: 19

Metro LSAs:

Time Period	Roll Out Obligations (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services anywhere in the LSA
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed in each LSA: 280
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed in each LSA: 920

B. Rollout obligations in respect of 26 GHz spectrum

(i) In Licensed Service Areas (LSAs) i.e. Telecom Circles other than Metro LSAs:

Time Period	Roll Out Obligations (per LSA)	Minimum number of towns to be covered using targeted sites (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services anywhere in the LSA	1
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed: Category A LSAs: 240 Category B LSAs: 150 Category C LSAs: 80	In Category A LSAs: 2 In Category B LSAs: 1 In Category C LSAs: 1
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed: Category A LSAs: 660 Category B LSAs: 460 Category C LSAs: 300	In Category A LSAs: 7 In Category B LSAs: 5 In Category C LSAs: 3

(ii) Metro LSAs:

Time Period	Roll Out Obligations (per LSA)
Phase-1: By the end of 1 st year	Commercial launch of services anywhere in the LSA
Phase-2: By the end of 3 rd Year	Cumulative number of sites to be deployed in each LSA: 90
Phase-3: By the end of 5 th Year	Cumulative number of sites to be deployed in each LSA: 300

As per the Notice Inviting Application (NIA) for auction of access spectrum and license conditions, the minimum rollout obligations are required to be met over a period of five years in a phased manner from the date of allocation of 5G spectrum. Further expansion of mobile networks beyond the mandatory rollout obligations, depends on the techno-commercial consideration of the Telecom Service Providers (TSPs).

(b) TSPs have been licensed to provide 5G services with their own infrastructure. However, TSPs are free to use infrastructure under Bharat Net for providing 5G services based on their techno-commercial considerations.
